

- (iii) Seventh Report of the Committee on 'Demands for Grants (2025-26)' pertaining to the Ministry of Panchayati Raj.

---

### STATEMENT REGARDING GOVERNMENT BUSINESS

MR. DEPUTY CHAIRMAN: Statement regarding Government Business. Dr. L. Murugan.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Mr. Deputy Chairman, with your kind permission, I rise to announce that the Government Business during the week commencing Monday, the 17th of March, 2025, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper. It contains 'Discussion on the working of Ministry of Railways'
2. Discussion on the working of Ministry of Health and Family Welfare.
3. Discussion on the working of Ministry of Home Affairs.
4. General Discussion on the Budget (Manipur) for the year, 2025-26.
5. Consideration and return of the following Bills, as passed by Lok Sabha:
  - (i) The Appropriation (No.2) Bill, 2025;
  - (ii) The Appropriation Bill, 2025;
  - (iii) The Manipur Appropriation (Vote on Account) Bill, 2025; and
  - (iv) The Manipur Appropriation Bill, 2025.
6. Consideration and passing of the Disaster Management (Amendment) Bill, 2024, as passed by Lok Sabha.

---

### REGARDING NOTICES RECEIVED UNDER RULE 267

MR. DEPUTY CHAIRMAN: Hon. Members, nine notices have been received under Rule 267. ...*(Interruptions)*... The notices of Shrimati Sagarika Ghosh, Shri Pramod Tiwari, Ms. Dola Sen ...*(Interruptions)*... Please, please. Pramodji. ...*(Interruptions)*... Shri Sanjay Singh, Shri Saket Gokhale and Ms. Sushmita Dev have demanded discussion over the alleged lapses of Election Commission in issuance of multiple duplicate EPICs across the State. The notices of Shri Vaiko and Shri P. Wilson have demanded discussion over the concerns regarding upcoming delimitation exercise to Southern States. The notice of Shri Sandeep Kumar Pathak